

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 8th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Technical Member

In the matter of

M/s Maruti Suzuki India Ltd. ...Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Commissions : Ms. Shikha Ohri for R-1
Mr. Suyash Guru for R-2

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **06.02.2014 at 2.30 p.m.**

(Justice Surendra Kumar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson